

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/724(KB)2020
IA(I.B.C)/1230(KB)2024,
IA(I.B.C)/1255(KB)2024,
IA(I.B.C)/335(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	ISERVE SOLUTIONS & SERVICES PVT. LTD. VS CAPITAL ELECTRONICS AND APPLIANCES LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Respondent in IA(I.B.C)/335(KB)2024
Mr. Diptomoy Talukder, Adv.]
Mr. S. Mishra, Adv.]

Ms. Tanvi Luhariwala, Adv.] For the Liquidator

ORDER

1. Ld. Counsel appearing on behalf of the respondent present. Ld. Counsel appearing on behalf of the liquidator present.
2. **IA(I.B.C)/1230(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the modified list of Stakeholders Consultation Committee, which is placed at page nos. 12 to 25 of the application. This application is supported by an affidavit which is placed at page nos. 16 to 18 of the application. The modified list of Stakeholders Consultation Committee is taken on record, and, accordingly this application is **disposed of**.
3. **IA(I.B.C)/1255(KB)2024:**

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- a. This application has been filed by the Resolution Professional to place on record the **Preliminary Report**, which is placed at page nos. 17 to 25 of the application. This application is supported by an **affidavit** which is placed at page nos. 14 to 16 and **asset memorandum** which is placed at page nos. 26 to 30 of the application. The **Preliminary Report** is taken on record, and, accordingly this application is **disposed of**.
4. **IA(I.B.C)/335(KB)2024:**
 - a. Ld. Counsel appearing on behalf of the liquidator submits that she wants to pursue this application.
 - b. Pleadings are complete in this application.
 - c. List this matter for arguments on **04.09.2024**.
5. List the main CP for further consideration on **04.09.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)